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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	R. Parthasarathy Abhinav Parthasarathy	Counsel for R1 & R2	P. Abhinav
2)	Cibi Vishnu Sai Vihari	Counsel for R3	Sai Vihari

ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that due to some difficulty the Petitioner has not been able to cause appearance in the matter. The matter is adjourned. Put up for final submission on 13.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)